

ITEM NO.110

COURT NO.14

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1089/2011

MOHD.MUSLIM

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH (NOW UTTARAKHAND)

Respondent(s)

Date : 23-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Prafulla Kumar Behera, Adv.
Mr. S. S. Nehra, AOR
Ms. Piyali Sarkar, Adv.
Mr. Vikrant Nehra, Adv.
Mr. Dr K. S. Bhati, Adv.

For Respondent(s) Mr. Jatinder Kumar Bhatia, AOR
Mr. Ashutosh Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(RADHA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)